

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 135
TO BE ANSWERED ON 21.06.2019

WORKING WOMEN HOSTEL SCHEME

135. SHRI RAMCHARAN BHORA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the criteria set for providing financial assistance for the construction of working women hostels;
- (b) whether the Government has formulated any action plan for construction of these hostels to meet the rising demands for them;
- (c) if so, the details thereof; and
- (d) the status of the said scheme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) As per the scheme guidelines, Implementing Agency should meet the following criteria for sanction of financial assistance for the construction of hostels for Working Women:
 - (i) It should be either recognized by the State/UT Administration under any existing scheme/law or should be well known with the experience of working in the field for at least 3 years, and its work should be reported to be satisfactory by the State Government/Union Territory Administration concerned ;
 - (ii) It should have a properly constituted Managing Body with its powers, duties and responsibilities clearly defined and laid down;
 - (iii) It should ordinarily have been engaged in the field of women's welfare/social welfare/ women's education for a minimum period of three years prior to the request for grant-in-aid under the scheme;
 - (iv) Its financial position should be sound and it should have facilities, resources, personnel and expenditure to undertake the management of such a project;
 - (v) It should run the hostel and the Day Care Centre for pre-school children on a no-profit basis.
 - (vi) The land on which the hostel building is proposed to be constructed should be a public land;
 - (vii) The proposal should be recommended by the State Project Sanctioning Committee before being referred to the Ministry for consideration.
- (b) &(c) The Govt. has formulated the following action plan for construction of Working Women Hostels:

| Sl. No. | Items | 2019-20 Target |
|---------|--|-------------------|
| 1 | Construction of new Working Women Hostels | 75 |
| 2 | Sanction of New Hostels in rented premises | 5 |
| | Total | 80 |

- (d) The status of number of Hostels sanctioned during the last three years is enclosed at **Annexure.**

Annexure

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UN-STARRED QUESTION NO. 135 FOR ANSWER ON 21.06.2019 ASKED BY SHRI RAMCHARAN BHORA REGARDING WORKING WOMEN HOSTEL

| Year | Number of New Hostels sanctioned |
|-------------|---|
| 2016-17 | 03 |
| 2017-18 | 22 |
| 2018-19 | 05 |